

ITEM NO.36

Court No.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1)... 2013
CRLMP.NO(s). 21369-21371

(From the judgement and order dated 09/07/2013 in RC No.1/2012, CPA
No.193/2012CPJA No.274/2012 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

VINOD KUMAR

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With appln(s) for permission to file SLP

Date: 25/11/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR
HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Petitioner(s) Mr. Kaushal Yadav, Adv.
Ms. Mamta Rani, Adv.
Mr. Praveen Kumar Singh, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

List after three months along with the appeal, if any, filed
by the respondent-State.

|(Shashi Sareen)
|Court Master

| |(Veena Khara)
| |Court Master

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